



Release Order No: RRD-1/1338/7773/2026

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding Nos. 12225 and 12226 of 2024
Certificate No. 7773 of 2025

**The Principal Officer /
Chairman & Managing Director/ CEO
All the Banks in India / All the Mutual Funds in India
NSDL/CDSL, Mumbai**

**Attachment Proceeding Nos. 12225 and 12226 of 2024 - Release of Attachment
of Bank accounts / Lockers, Demat accounts & Mutual Fund folios.**

1. Whereas a **Recovery Certificate No. 7773 of 2024 dated April 23, 2024** has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum of Rs.68,26,884/- (Rupees Sixty-Eight Lakh Twenty-Six Thousand Eight Hundred and Eighty-Four only) along with further interest, all costs, charges against **Ramesh Babu (PAN: BGNPB5216K)** for failure to pay the amount imposed by WTM, SEBI, vide Order No QJA/AA/WRO/26660/2023-24 dated May 25 2023 in the matter of unregistered investment advisory activities by Investocare.
2. And whereas Notices of Attachment No 12225 and 12226 dated June 14, 2024 in the above proceedings were issued attaching the Bank accounts, Demat accounts and Mutual fund folios of the Defaulter.
3. And whereas the Hon'ble Securities Appellate Tribunal vide order dated May 05, 2025 has allowed the Appeal filed by Appellant Ramesh Babu (PAN: BGNPB5216K) against SEBI Order dated May 25, 2023.
4. **In view of the above, you are hereby directed to release the Bank Accounts/ Lockers/ Demat accounts / mutual fund folios of the Defaulter attached, if any, vide aforementioned attachment proceeding nos. 12225 and 12226 of 2024 only towards RC No. 7773 of 2024.**





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5. Whereas, Notices of Attachment issued towards any other RC(s), if any, shall continue to be in operation till further instructions from SEBI.
6. If the Defaulter is not having any type of account/folios with you, the same need not be informed to SEBI

Given under my hand and seal at Mumbai this 15th Day of July, 2026.



Seal

J. Ashok Kumar

RECOVERY OFFICER

J. ASHOK KUMAR

जे. अशोक कुमार

Recovery Officer

वसूली अधिकारी

Securities and Exchange Board of India

भारतीय प्रतिभूति और विनियम बोर्ड

Mumbai

मुंबई

Copy to:

Ramesh Babu

Address 1: 126, Kranti Kriplani Nagar,
Opp. Sindhu Bhawan, Indore, MP- 452009

Address 2: H No. A-3/C-21,
Near Gandhi Chowk, Mohan Garden,
Uttam Nagar, West Delhi-110059